Annexure 5

Name of the Corporate Debtor: M/s Grand Auto Udyog Private Limited														
	Date of commencement of liquidation:				18-Oct-24	List of Stakeholders as on:						26-Jun-25		
						Li	st of Operational Credito	ors (Government dues)					
													(Amount in ₹)	
	Details of Claimant D		Details of	claim received	Details of claim admitted									
SI. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Employees' Provident Fund Organisation	Govt. Of India, Ministry of Labour and Employment	14-11-2024	3,19,695.00	3,19,695.00	Unsecured	-	-	0.0010	ı	-	-	-	-
2	CT and GST Circle	Government of Odhisha	14-11-2024	8,67,79,118.00	2,99,89,702.00	Secured	-	-	26.84%	-	-	-	-	Hon'ble NCLT order dated 12.06.2025- Treated as Secured Creditor
	CT and GST Circle	Government of Odhisha	14-11-2024		5,67,89,416.00	Unsecured								
	Total			8,70,98,813	8,70,98,813				26.94%					